GOVERNMENT OF INDIA POWER LOK SABHA

STARRED QUESTION NO:388 ANSWERED ON:20.12.2012 RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA Singh Dr. Raghuvansh Prasad;Verma Shri Sajjan Singh

Will the Minister of POWER be pleased to state:

(a) the total number of projects sanctioned along with the infrastructure created during the last three years under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) in the country particularly in Bihar and Madhya Pradesh;

(b) the total number of transformers and power sub-stations proposed to be set up during the Twelfth Plan period under the RGGVY in the said States;

(c) whether the Government proposes to consider implementation of the Scheme in the Scheduled Castes and Scheduled Tribes dominated areas of Madhya Pradesh on priority basis; and

(d) if so, the details thereof and the time by which all the un-electrified households in these States are likely to be electrified, Statewise?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF POWER (SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 388 TO BE ANSWERED IN THE LOK SABHA ON 20.12.2012 REGARDING RAJIV GANDHI GRAMEEN VIDYUTIKARAN YOJANA.

(a) : Government of India has launched Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) for providing electricity to villages by extension of grid by creation of Rural Electricity Distribution Backbone (REDB) including one(1) Sub-station or augmentation of existing Sub- station in a block and adequate 11Kv lines, creation of Village Electricity Infrastructure (VEI) including adequate transformation capacity in un- electrified villages and strengthening of electricity infrastructure in partially electrified villages. Under the scheme, cumulatively, 648 projects have been sanctioned covering electrification of 1,12,795 un/de- electrified villages (UEV), intensive electrification of 3,96,336 partially electrified villages (PEV) and release of electricity connections to 2,74,98,652 Below Poverty Line (BPL) households in the country including Bihar and Madhya Pradesh.

As on 30.11.2012, the rural electrification infrastructure has been created for 1,06,116 UE villages; 2,73,328 PE villages and electricity connections to 2,02,29,780 BPL households have been provided in the country. In Bihar, infrastructure has been created for 22,552 UE and 4,926 PE villages out of 23,845 UE and 19,244 PE villages covered under sanctioned RGGVY projects and electricity connections to 22,82,701 BPL households out of 56,59,338 BPL households covered have been provided. In Madhya Pradesh, infrastructure has been created for 564 UE and 22,042 PE villages out of 848 UE and 49,537 PE villages covered under sanctioned RGGVY projects and electricity connections to 9,03,891 BPL households out of 18,16,898 BPL households covered have been provided.

(b) to (d) : RGGVY scheme has universal coverage for all rural areas as per guidelines including areas dominated by Scheduled Caste and Scheduled Tribe. All the districts of Madhya Pradesh including SC/ST dominated areas have been covered under RGGVY as per Detailed Project Reports (DPRs) submitted by State. The scheduled time for completion of electrification works for the awarded projects under RGGVY is 24 months from the date of award.

Government has proposed to continue RGGVY in 12th Plan for covering the remaining villages/habitations irrespective of population subject to availability of funds. The number of transformers and power sub-stations are proposed by Implementing Agencies/Discoms in the respective DPRs as per need and guidelines.